

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:835

ANSWERED ON:28.11.2005

AGREEMENT BETWEEN PORT BLAIR COUNCIL AND PHUKET AUTHORITIES IN WATER HARVESTING

Bhakta Shri Manoranjan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether an agreement between Port Blair Council and Phuket Authorities on water harvesting in the Andaman and Nicobar Islands was signed in the recent past;
- (b) if so, the details thereof; and
- (c) the follow-up action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR HEAVY INDUSTRIES, PUBLIC ENTERPRISES AND WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a)&(b) Yes, Sir. An agreement on Friendship/Cooperation was signed by the Lt. Governor of Andaman and Nicobar Islands and Governor of Phuket Province of the Kingdom of Thailand on 29.06.2005 in Port Blair in the areas of tourism, education & culture, urban development, solid waste management, commerce and investment. Under the area of urban development, an agreement for regular exchange of expertise in innovative water harvesting techniques, upgradation of water treatment plants, study old water supply network and rationalization of water distribution network and desilting – relining of old sewerage lines have been agreed.

(c) In pursuance to the above agreement, the Port Blair Municipal Council has decided to send delegation of Councillors and officials in three groups for interaction with Phuket Authorities in the areas like water harvesting techniques, study of modern and sustainable methods of solid waste management, promotion of tourism etc.